

OA 322/00
with
OA 384/00

Date	Office Note	Order of the Tribunal
		<u>Dt. 04.04.05</u> Hon. Mr. V.K. Mahotra, VC Hon. Mr. A.K. Bhatnagar, J.M None for the applicant. Sri D.S. Shukla, counsel for the respondents is present. List on 18.05.05. J.M. VK <u>Chand</u> <u>12/9/2005</u> Hon. Mr. D.N. Tiwari AM Hon. Mr. K.B.S. Royai, JM None for the applicant, Sri D.S. Shukla, for respondents. The OA is dismissed in default & for non-prosecution JM DM